

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following officials posted in Tis Hazari Courts, Delhi are hereby detained during Sundays and Second Saturday for the month of August, 2023 on the dates mentioned against their names to report to the Branch In-Charge, Digitization Cell, THC, Delhi and assist with the work thereof:

Name, Desig. & Place of posting of the detained official	Detention date
1. Sh. Manoj Dahiya, JJA/ <b>Mauza Clerk</b> in Record Room (Sessions) THC, Delhi 2. Sh. Vikram, JJA/ <b>Mauza Clerk</b> in Record Room (Civil) THC, Delhi 3. Sh. Rahul Rawat, JA/ <b>Mauza Clerk</b> in Record Room (Crl.) THC, Delhi 4. Sh. Sanjay Patel, JJA in Office Pool, Admn.-II, Central, THC, Delhi 5. Sh. Sandeep Saini, JJA in Office Pool, Admn.-II, Central, THC, Delhi 6. Sh. Kulbhushan, JJA in Judicial Branch, West, THC, Delhi 7. Sh. Pramod Kumar Singh, Peon in Office Pool, Admn.-III, Central, THC, Delhi 8. Sh. Joginder Singh, Peon in Record Room (Civil), THC, Delhi 9. Sh. Ramesh Barman, Peon in Personal Office of ACJ, Central, THC, Delhi	06/08/2023 (Sunday)
1. Sh. Niraj Kr. Chaudhary, JA/ <b>Mauza Clerk</b> in Record Room (Sessions) THC, Delhi 2. Sh. Vishwajeet, JA/ <b>Mauza Clerk</b> in Record Room (Civil) THC, Delhi 3. Sh. Harsh Gambhir, JA/ <b>Mauza Clerk</b> in Record Room (Crl.) THC, Delhi 4. Sh. Sanjay Kr. Maurya, JJA in Office Pool, Admn.-II, Central, THC, Delhi 5. Sh. Dara Singh, JJA in Office Pool, Admn.-II, Central, THC, Delhi 6. Sh. Madan Lal, JJA in General Branch, West, THC, Delhi 7. Sh. Surendra Singh, Peon in Library, Central, THC, Delhi 8. Sh. Raj Kumar, Peon in Record Room (Crl.), THC, Delhi 9. Yashwant Lal, Peon in LAC Branch, Central, THC, Delhi	12/08/2023 (Second Saturday)
1. Sh. Manoj Dahiya, JJA/ <b>Mauza Clerk</b> in Record Room (Sessions) THC, Delhi	13/08/2023 (Sunday)

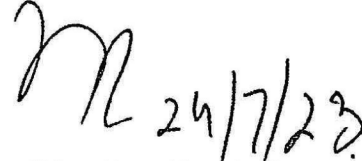


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<p>2. Sh. Vikram, JJA/<b>Mauza Clerk</b> in Record Room (Civil) THC, Delhi</p> <p>3. Sh. Rahul Rawat, JA/<b>Mauza Clerk</b> in Record Room (Crl.) THC, Delhi</p> <p>4. Sh. Sanjay Patel, JJA in Office Pool, Admn.-II, Central, THC, Delhi</p> <p>5. Sh. Sandeep Saini, JJA in Office Pool, Admn.-II, Central, THC, Delhi</p> <p>6. Sh. Kulbhushan, JJA in Judicial Branch, West, THC, Delhi</p> <p>7. Sh. Pramod Kumar Singh, Peon in Office Pool, Admn.-III, Central, THC, Delhi</p> <p>8. Sh. Joginder Singh, Peon in Record Room (Civil), THC, Delhi</p> <p>9. Sh. Ramesh Barman, Peon in Personal Office of ACJ, Central, THC, Delhi</p>	
<p>1. Sh. Niraj Kr. Chaudhary, JA/<b>Mauza Clerk</b> in Record Room (Sessions) THC, Delhi</p> <p>2. Sh. Vishwajeet, JA/<b>Mauza Clerk</b> in Record Room (Civil) THC, Delhi</p> <p>3. Sh. Harsh Gambhir, JA/<b>Mauza Clerk</b> in Record Room (Crl.) THC, Delhi</p> <p>4. Sh. Sanjay Kr. Maurya, JJA in Office Pool, Admn.-II, Central, THC, Delhi</p> <p>5. Sh. Dara Singh, JJA in Office Pool, Admn.-II, Central, THC, Delhi</p> <p>6. Sh. Madan Lal, JJA in General Branch, West, THC, Delhi</p> <p>7. Sh. Surendra Singh, Peon in Library, Central, THC, Delhi</p> <p>8. Sh. Raj Kumar, Peon in Record Room (Crl.), THC, Delhi</p> <p>9. Yashwant Lal, Peon in LAC Branch, Central, THC, Delhi</p>	20/08/2023 (Sunday)
<p>1. Sh. Manoj Dahiya, JJA/<b>Mauza Clerk</b> in Record Room (Sessions) THC, Delhi</p> <p>2. Sh. Vikram, JJA/<b>Mauza Clerk</b> in Record Room (Civil) THC, Delhi</p> <p>3. Sh. Rahul Rawat, JA/<b>Mauza Clerk</b> in Record Room (Crl.) THC, Delhi</p> <p>4. Sh. Sanjay Patel, JJA in Office Pool, Admn.-II, Central, THC, Delhi</p> <p>5. Sh. Sandeep Saini, JJA in Office Pool, Admn.-II, Central, THC, Delhi</p> <p>6. Sh. Kulbhushan, JJA in Judicial Branch, West, THC, Delhi</p> <p>7. Sh. Pramod Kumar Singh, Peon in Office Pool, Admn.-III, Central, THC, Delhi</p> <p>8. Sh. Joginder Singh, Peon in Record Room (Civil), THC, Delhi</p>	27/08/2023 (Sunday)



Name, Desig. & Place of posting of the detained official	Detention date
9. Sh. Ramesh Barman, Peon in Personal Office of ACJ, Central, THC, Delhi	

Note: 1. The Branch In-Charge, Digitization is to impart necessary training to detained officials, prior to them being detained on Sundays/Second Saturday. Further, one JJA and one Peon deputed from other branches is to be attached with one Mauza Clerk of each Record Room.  
2. These officials shall be entitled to avail Compensatory Leaves during the remaining Calendar Year 2023 against their actual number of detention days, *subject to certification by the Branch In-Charge, Digitization that target of minimum 6000 pages has been met by the group (i.e consisting of one Mauza Clerk, one JJA [externally deputed] & one Peon).*



(Narottam Kaushal)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. SS370-420 P&T/Admn-II&III/HQs/Delhi/2023

Dated, Delhi the 25 JUL 2023

**Copy forwarded for information and necessary action to:**

1. The Ld. Principal District & Sessions Judge, West, THC, Delhi.
2. The Chairman, IT & Digitization, Delhi District Courts.
3. The Ld. Officer In-Charges concerned (*wherein these officials are presently posted*).
4. Administrative Officer (Judl.), Leave, Central, THC, Delhi.
5. Branch In-Charge, Digitization, Tis Hazari Courts, Delhi.
6. Sr. Accounts Officer/Accounts Officer, Central, THC, Delhi.
7. Personal Office of the undersigned & Ld. Principal D&SJ, West, THC, Delhi.
- ✓ 8. LAYERS & Website Committee.
9. Officials concerned for compliance.



Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi